

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 2317
(TO BE ANSWERED ON THE 13th March 2025)
USER DEVELOPMENT FEE

2317. PROF SOUGATA RAY

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware of the fact that the passengers are charged huge amount as User Development Fee by airport operators across the country;**
- (b) if so, the details of the fee charged, airport and operator-wise;**
- (c) the details of the criteria to fix User Development Fee;**
- (d) whether it is true that the Operators obtained the prior necessary approval from Airport Economic Regulatory Authority (AERA) in this regard and if so, the details thereof;**
- (e) whether the AERA/Government has permitted to charge extra charges for selection of seats in the flights other than ticket charges and if so, the details thereof; and**
- (f) if not, the steps taken by the Government to stop such illegal charges?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): Government of India has set up an Independent Economic Regulator namely, Airports Economic Regulatory Authority of India (AERA) under the AERA Act, 2008. AERA determines aeronautical charges of all the major airports such as landing, parking and User Development Fee (UDF) inter-alia considering the factors such as Return on Investment for aeronautical assets, Operating expenditure, Depreciation, Tax, etc. AERA aims to optimally balance the interest of service provider and the end user and ensures that the airport operator maintains and operates the airport with reasonable return on

investment consisting with risk profile by following the statute provisions and tariff guidelines which protects the interests of Airport Operator, Airlines and passengers, at large.;

;

The UDF as approved by AERA for Major Airports in FY 2024-25 is at Annexure.;

;

For non major airports, UDF is approved by Ministry of Civil Aviation. These are categorised into three categories, namely Cluster-1 (passenger throughput of more than 1 million passenger per annum (mppa)), Cluster-2 (passenger throughput of 0.1 mppa to 1 mppa) and Cluster-3 (passenger throughput of less than 0.1 mppa). Details of UDF at non-major airports during FY 2024-25 is as under.;

;

(In Rs. Per Pax);

Category	Type of Pax	Domestic/International;
Cluster-1	Embarking	709
Cluster-2	Embarking	625
Cluster-3	Embarking	184;

;

(d): Tariff for Aeronautical services is determined by AERA based on Multi Year Tariff Proposal submitted by the Airport Operators, which comes into effect after getting notified through Aeronautical Information Circular issued by Directorate General of Civil Aviation (DGCA).

;

(e) & (f): DGCA has issued Air Transport Circular (ATC) 01 of 2024 titled, "Unbundle of Services and fees by scheduled airlines" as per which, some services like preferential seating have been allowed to be unbundled and charged separately from the travellers. Such unbundled services are provided on "opt-in" basis by Airlines and are not mandatory in nature. Further, there is also a provision for auto seat assignment to the passengers who have not selected any seat for web check-in before scheduled departure. Scheduled domestic airlines are not charging any fee for completing web check-in formalities.

ANNEXURE

Statement referred in reply of Lok Sabha Unstarred Question No. 2317 for answer on 13.03.2025

UDF LEVIED AT MAJOR AIRPORTS (FY 2024-25)

(In Rs. Per Pax)

Sr. No.	Name of Airports	Type of Pax	FY 2024-25	
			Domestic	International
1	DELHI	Embarking	129	129
2	MUMBAI	Embarking	-	187
3	BENGALURU	Embarking	550	1500
4	HYDERABAD	Embarking	750	1500
5	AHMEDABAD	Embarking	450	880
6	AMRITSAR	Embarking	500	1300
7	BHUBANESWAR	Embarking	750	820
8	CALICUT	Embarking	430	720
9	CHANDIGARH	Embarking	725	1550
10	CHENNAI	Embarking	395	615
11	COCHIN	Embarking	270	570
12	COIMBATORE	Embarking	550	710
13	GOA-DABOLIM	Embarking	495	825
14	GUWAHATI	Embarking	555	770
		Disembarking	235	330
15	INDORE	Embarking	600	650
16	JAIPUR	Embarking	805	980
		Disembarking	345	420
17	KANNUR	Embarking	750	1680
18	KOLKATA	Embarking	628	1509
19	LUCKNOW	Embarking	850	1400
20	MANGALORE	Embarking	700	1050
		Disembarking	300	450
21	MOPA-GOA	Embarking	820	1120
		Disembarking	350	480
22	PATNA	Embarking	660	-
23	PUNE	Embarking	387	745
24	RAIPUR	Embarking	500	-
25	SHIRDI	Embarking	630	-
		Disembarking	270	-
26	SRINAGAR	Embarking	960	1100
27	TRIVANDRUM	Embarking	770	1540
		Disembarking	330	660
28	TIRUCHIRAPPALLI	Embarking	600	800
29	VARANASI	Embarking	400	1300
30	PORTBLAIR	Embarking	709	709
31	DEHRADUN	Embarking	709	709